

**GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1742**

**TO BE ANSWERED ON 01 AUGUST, 2022**

**Central taxes and duties on petroleum products**

1742 **Shri Jawhar Sircar:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the quantum of tax, duty, cess and surcharge Government has collected from crude oil and petroleum products in the last three fiscal years and in the first quarter of the present fiscal;
- (b) the quantum out of this which has gone to the States; and
- (c) the quantum of the collections made by the States during the same period, State-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS**

**(SHRI RAMESWAR TELI)**

(a) to (c): The total contribution to central and state exchequer from petroleum sector since 2019 is as below:

(Rs./Crore)

<b>Year</b>	<b>Total Contribution to Central Exchequer</b>	<b>Total Contribution to State Exchequer</b>	<b>Total Contribution of Petroleum Sector to Exchequer</b>
2019-20	3,34,315	2,21,056	5,55,371
2020-21	4,55,069	2,17,650	6,72,719
2021-22	4,92,303	2,82,122	7,74,425

The above is based on data provided to Petroleum Planning and Analysis Cell (PPAC) by 16 major oil & gas companies

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